

OA No. 1188/07

25.10.2016

Hon'ble Mr. Justice Dinesh Gupta, JM

Hon'ble Ms. Nita Chowhury, AM

None for the applicant even on revised call. Shri Sameer proxy counsel to Shri S. Srivastava, learned counsel for the respondents is present.

It is transpired from perusal of the order sheet that the applicant's counsel either sent his illness slip or he is absent on several dates. It appears that the applicant has lost interest in prosecuting this case. Accordingly, the OA is dismissed in default of the applicant.

AM

JM

/pc/